

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 04**  
**CA(CAA)-112(PB)/2019**

**IN THE MATTER OF:**

Best Agrochem Pvt. Ltd. and  
Sahyog Multibase Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 19.08.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner

Mr. Suman Kumar Jha 7 Mr. Afnaan Siddiqui, Advs.

**ORDER**

Arguments heard. Order reserved.

*Sd/-*

**(M.M. KUMAR)**  
**PRESIDENT**

*Sd/-*

**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**

19.08.2019  
Ritu Sharma